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ITEM NO.19

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).10613/2013

(From the judgement and order dated 05/09/2013 in CRLA No.843/1981  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

BANDEY

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 15/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN  
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Ajay Singh,Adv.  
Mr. Tushar Bakshi,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.  
Order dated 17.12.2013 shall continue for a period of three  
months from today.

|(NARENDRA PRASAD)  
|COURT MASTER

| |(RENUKA SADANA)  
| |COURT MASTER

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